

**RAJASTHAN HIGH COURT, JODHPUR**

**STANDING ORDER**

No. **20**/S.O./2018/

Date: 05-09-2018

In supersession of Order No. 13/S.O./2013 dt. 03.10.2013 issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Kanwaljit Singh Ahluwalia**, Judge, Rajasthan High Court, Jaipur Bench, Jaipur as incharge of Mediation at Rajasthan High Court, Jaipur Bench, Jaipur.

BY ORDER

*Sd/-* 05.9.18

**REGISTRAR (ADMN.)**

No. Gen/XV/31/2008/ 5715

Date: 05-09-18

Copy forwarded to the following for information :-

1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to Hon'ble Mr. Justice Mohammad Rafiq , Judge, Rajasthan High Court, Jaipur, Bench Jaipur.
3. P.S. to Mr. Justice Kanwaljit Singh Ahluwalia , Judge, Rajasthan High Court, Jaipur Bench, Jaipur.

*Sd/-* 05.9.18

**REGISTRAR (ADMN.)**

No. Gen/XV/31/2008/ 5716

Date: 05-09-18

Copy also forwarded to the following for information and necessary action :-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. The Registrar (Admn./ Vigilance/ Examination/ Rules/ Classification/ C.P.C.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
03. O.S.D. (F & I), Rajasthan High Court, Jodhpur.
04. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
05. The Director, Rajasthan State Judicial Academy, Jodhpur.
06. All Senior Deputy Registrar / Deputy Registrar, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
07. The Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur/Jaipur.
08. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
09. A.O.J., General Section, Rajasthan High Court, Jodhpur.
10. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
11. Registrar (H.Q. at New Delhi), Bikaner House, Shahjhan Road, New Delhi-11

*Sd/-* 05.9.18

**REGISTRAR (ADMN.)**